

(a) whether Government have seen the report in the 'Statesman' of 15 October, 1986 that in Delhi unqualified personnel are undertaking to do medical termination of pregnancies resulting in grave damage to the women undergoing this; and

(b) if so, the remedial steps taken or proposed in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) Yes, Sir.

(b) Steps have been taken by way of increasing the facilities and availability of trained man power to attend to abortion services under the purview of the Medical Termination of Pregnancy Act, 1971 as a health measure. Availability of facilities for such safe, hygienic and legal abortion services is being made known to the public.

Measures to improve catering on I.A. Flights

*55. PROF. SAIFUDDIN SOZ : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether Government are aware that the quality of food/refreshment served on Indian Airlines flights has been deteriorating over a period of time; and

(b) if so, the remedial measures proposed to be taken to improve the catering service ?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI JAGDISH TYTLER) : (a) and (b). It would be incorrect to say that the quality of food and refreshments served on Indian Airlines flights has deteriorated. There may be isolated complaints in this regard which are attended to promptly by the airline management. It is the constant endeavour of Indian Airlines to provide good quality in-flight catering.

Maldah-Balarghat Railway Project

*56. SHRI SOMNATH CHATTERJEE : Will the Minister of RAILWAYS be pleased to state :

(a) whether any firm decision has been taken for the construction of Maldah-Balarghat Railway Project or for construction of any other new railway project in West Bengal;

(b) if so, the details thereof;

(c) whether necessary financial provisions have been made therefor;

(d) when the work on these projects is expected to commence; and

(e) the approximate time to be taken for its completion ?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) to (e). A statement is given below.

Statement

Details of five new rail line projects in West Bengal included in Railway Budget are indicated below :

- (i) *Malda Town-Eklakhi-Balarghat* : Work included in Railway Budget 83-84. Length 110 kms. Present day cost is Rs. 70 crores. Work is in progress. Expenditure upto 31.3.86 was Rs. 3.36 crores. Outlay provided for 1986-87 is Rs. 50 lakhs.
- (ii) *Howrah-Amta/Champadanga* : The work was included in Railway Budget in 1974-75. A length of 24 kms from Santragachit Barga-chia has been opened in 1984. Total length is 74 kms. and present day cost Rs. 60 crores. Expenditure upto 31.3.86 was Rs. 15.56 crores and a provision of Rs. 1000 has been made in 1986-87.
- (iii) *Tamluk-Digha* : The work was included in Railway Budget in

1983-84. The length is 87 kms and present day cost is Rs. 75 crores. Expenditure upto 31.3.86 was Rs. 30 lakhs. It has been cleared for construction by Planning Commission in September '86 and work is being taken up. Rs. 1 crore has been provided during 1986-87.

- (iv) *Lakshmikantapur-Namkhana* : A proposal for new line from Budge-Budge to Namkhana including Lakshmikantapur and Kulpi (length 100 kms) was provisionally included in 1981-82 Budget.

The provision made upto 31.3.86 was Rs. 3000 and Rs. 1000 has been provided during 1986-87. It is now proposed to construct only Lakshmikantapur-Namkhana, 47 kms long, for which a survey has been taken up.

- (v) *Howrah-Sheakhala* : The work was included in 1972-73 Railway Budget. The length is 17 Kms and present day cost is Rs. 12 crores. Expenditure upto 31.3.86 is Rs. 3000 and only Rs. 1000 has been provided for 1986-87.

Further progress and completion of these lines will depend on availability of funds in the coming years.

[Translation]

Central takeover of SYL canal

*57. SHRI KALI PRASAD PANDEY :
SHRI P.M. SAYEED :

Will the Minister of WATER RESOURCES be pleased to state :

(a) whether Haryana Government has requested the Union Government to takeover the construction of Sutlej-Yamuna link canal;

(b) if so, the steps so far take by Union Government to ensure that this link canal is completed within a specified time frame say six months;

(c) whether Haryana Government also urged the Union Government to get the damaged portion of the canal bank repaired;

(d) if so, the action taken in this regard; and

(e) the details of the total expenditure incurred on it so far ?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND) :
(a) and (b). The Government of Haryana have requested that the construction of the Sutlej Yamuna Link Canal be taken over by the Central Government for its early completion. The progress on the Sutlej Yamuna Link Canal is being monitored by the Ministry of Water Resources and a number of measures have been suggested to the Punjab Government for expediting the work on this canal.

(c) to (e). The canal is still under construction. No damage to the canal bank has been reported and the question of action taken in this regard or expenditure incurred on it does not arise.

[English]

Passenger amenities at railway stations on Kolhapur-Mirage Bombay line

*58. SHRI R. S. MANE : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government are aware that at railway stations on Kolhapur-Mirage-Bombay railway line, facilities of tea stalls, sheds at platforms, sufficient accommodation for Station Masters, ladies waiting rooms and safaiwalas have not been adequately provided; and

(b) if so, the steps Government propose to take in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a). The pas-